## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/72/2016

NAME OF THE PETITIONER(S)

: Abdul Kader Mohammed Kunhi

NAME OF THE RESPONDENT(S)

: M/s Falcon Infrastructures Ltd. & another

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

11) Adapa V subbalaydu Fos Petitioner. A.v.s. Rayudu.

For Sharath Chandran.

(2) Inthiaz Ahmed. V.K For K. Gowthan Kuman

## **ORDER**

Counsel for petitioner present and reported ready for arguments. Counsel representing R1 & R2 present and stated that the senior counsel could not attend the Tribunal today due to personal inconvenience and prayed time for submitting arguments. Time extended at request finally. Put up on 17.08.2017 at 10.30 A.M.

> (K. Anantha Padmahabha Swamy) Member (Judicial)